

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Criminal) No(s). 237/2017

PARISHA SETHI & ANR.

Petitioner(s)

VERSUS

SHIKHA SETHI & ORS.

Respondent(s)

(FOR ADMISSION and IA No.60747/2017-EX-PARTE STAY and IA
No.60751/2017-EXEMPTION FROM FILING O.T. and IA
No.61386/2017-APPROPRIATE ORDERS/DIRECTIONS)

Date : 28-07-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s)

Ms. Shashi Kiran, AOR

Mr. Satish Chandra, Adv.

Mr. Manoj Jain, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(SUKHBIR PAUL KAUR)

AR CUM PS

(SNEH LATA SHARMA)

BRANCH OFFICER